Sl. No.	Name of the countries
16.	Philippines
17.	Tadzikistan
18.	Republic of India and the National Library of South Africa (NLSA)

Monitoring the use of funds released to various organisations

†3078. SHRI RAM VICHAR NETAM: Will the Minister of CULTURE be pleased to state:

(a) whether there is any mechanism in place to monitor the use of funds released to various cultural organizations under the Ministry;

(b) if so, the details thereof;

(c) whether Government has received any complaint regarding misuse of these allocated funds; and

(d) if so, details of action taken by Government in this regard and the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (d) Yes, Sir. The Ministry monitors the activities of cultural organizations through Annual Action Plan, Memorandum of Understanding (MoU) signed between the Ministry of Culture and the concerned organizations and their utilization certificates. Inspection Report and Internal audit of these organizations are also conducted from time to time. The cultural organizations under the Ministry are also annually audited by CAG. As and when, the Ministry notices, receives any complaint and finds misuse of these allocated funds, appropriate action is taken wherever necessary by the Ministry.

New monuments for maintenance and restoration under ASI

3079. SHRI SANJAY SETH: Will the Minister of CULTURE be pleased to state:

(a) whether ASI has conducted fresh survey and added any new monuments to its list for maintenance and restoration;

(b) if so, the details thereof and number of monuments restored during the last three years and how many such monuments are in Uttar Pradesh;

[†] Original notice of the question was received in Hindi.